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CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A. 350/00205/2016

Date of order : 15.2.2016

Present : Hon'ble Justice Shri Vishnu Chandra Gupta, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

CHITRA DEY & ANR.

VS.

UNION OF INDIA & ORS. (Defence)

For the Applicants : Mr. P.C. Das, Counsel

For the Respondents : Mr. P. Mukherjee, Counsel

ORDER (Oral)

Justice Shri Vishnu Chandra Gupta, Judicial Member:

Heard the Ld. Counsel for the petitioner and the Ld. Counsel appearing for the respondents.

2. The matter is listed for admission.
3. The Ld. Counsel for the respondents stated before this Tribunal that the authorities are willing to consider the candidature of the petitioner for compassionate appointment.
4. In view of the above, this petition is finally disposed of with a direction to the competent authority to consider and decide the application of compassionate appointment of the petitioner within a period of three months from the date of communication of this order by a reasoned and speaking one and communicate the same to the petitioner.



5. The O.A. is, accordingly, disposed of. There shall be no orders as to costs.

(Jaya Das Gupta)
Administrative Member

(Vishnu Chandra Gupta)
Judicial Member

SP